

Annexure – 7

Name of the corporate debtor: Cape Engineers Private Limited

Date of commencement of CIRP: 6th September, 2019

List of creditors as on: 6th January 2021

List of operational creditors (Government dues)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable				
1	Commercial Tax	Tamil Nadu	OCS-1	20.12.2019	77,500	77,500	Penalties	-	-	No	-	-	-	-	
2	Income Tax	Tamil Nadu	OCS-2	06.03.2020	53,33,190	2,01,110	TDS Penalties	-	-	No	-	-	51,32,080	-	Note-2
	TOTAL				54,10,690	2,78,610							51,32,080		

Note:

1. Erstwhile Resolution Professional received notice dated 20th Dec. 2019 from Assistant PF Commissioner amounting to Rs. 4,88,787/- relating to arrears of EPF dues. (Apr'18 to Sep'19). However, no claim forms received from the above-mentioned statutory authorities.
2. Claim pertaining to FY 2008-09 to FY 2015-16 of Rs. 51,32,080/- was not admitted due to time barred period. Hence, the claim was rejected by us & balance amount was admitted

